

# C.A.T. Bench, JODHPUR

Date of Order

Orders

19/8/91

None present for the parties

D.B. not forwarded, may  
be listed for hearing on 18/11/91

*Debatto*  
Court officer

18/11/91

None present for applicant

for A.P. Social Council in Respondent.

It is hereby dismissed

in default for non-attendance  
on the part of applicant

G Krishna  
Gopal Krishna  
Member (Judl.)

*Kaushal*

(Kaushal Kumar)  
Vice Chairman

Review copy  
of order d.  
18/11/91  
by  
27/11/91

Issued Regd.  
MD copy of order  
to Res. No. 1.  
Vide 1116  
17/11/91